

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 1

CP(IB) No. 19/Chd/Hry/2020

IN THE MATTER OF:

E & M Electrical Solutions Pvt. Ltd.

...Petitioner

Vs.

A2Z Infra Engineering Ltd.

...Respondent

Under Section: 9, IBC 2016

Order delivered on 10.07.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner: Mr. Prateek Gupta, Advocate
For the Respondent: Mr. Kunal Dawar, Advocate
Ms. Shruti Mandhotra, Advocate

ORDER

Ld. Counsel for the petitioner is directed to upload his petition on the DMS within two days and Registry is directed to verify it. **Arguments heard. Order Reserved.**

Sd/-

Sd/-

(UMESH KUMAR SHUKLA)
MEMBER (T)

(HARNAM SINGH THAKUR)
MEMBER (J)

Preeti